

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 3970
TO BE ANSWERED ON 13.08.2015

CONSTRUCTION OF ROADS UNDER PMGSY

3970. SHRI KIRTI AZAD:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the names of roads which are likely to be constructed under the Pradhan Mantri Gram Sadak Yojana (PMGSY) / NABARD sponsored schemes in Bihar including Darbhanga and the funds sanctioned for construction of each road during 2013-14 and 2014-15;
- (b) whether the tender process for the construction of these roads has been completed;
- (c) if so, the details thereof along with the guidelines fixed for the completion of roads;
- (d) the details of the contractors who have not completed the construction work within the stipulated time frame and the action taken by the Government against such contractors; and
- (e) the details of the contractors who have been given tender despite the fact that they have not completed the previous work?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a): As per the proposal sent by the State of Bihar, the Ministry had sanctioned projects for 5,163 nos. of road works and 256 nos. of bridges for construction of a length of 11,440 kms with sanctioned cost of Rs. 8,163 crore during the year 2013-14 under Pradhan Mantri Gram Sadak Yojana (PMGSY). No road works were sanctioned during year 2014-15 to the State. The ministry has released Rs. 851 crore and Rs. 1,548 crore to the State during the years 2013-14 and year 2014-15 respectively in addition to the permission granted to the State to utilize Rs. 268 crore of interest generated on programme funds.

(b): As informed by the State, out of 5,163 nos. of road works sanctioned during the year 2013-14, contracts for 4,340 nos. of road works have been awarded and 45 nos. of roads have been dropped. The process of award of contract is in process for remaining roads.

(c): As per contract, the completion period of the works is 12 month after issue of work order for the projects up to value of Rs. 10 crore and 18 month for the projects above value of Rs.10 crore.

(d): As informed by the State, the State Government has debarred 694 nos. of contractors from participating in tender process as per their letter no. 11369 anu, dt. 04.10.2013 and agreements of 509 roads have been rescinded due to non-completion of roads under PMGSY.

(e): The State has informed that they have not awarded works to the contractors who have been debarred by the department in accordance with clause-4.7(ii) of Section-2 Instruction to Bidders (ITB) of Standard Bidding Document (SBD) of PMGSY.
